

Sl. No.	State	2015-16	2016-17	2017-18 (so far)
20.	Telangana	112.50	545.45	13.24
21.	Uttar Pradesh	555.04	135.63	0.00
22.	West Bengal	0.00	0.00	0.00
TOTAL		2327.82	3307.86	1438.11*

Note: * In addition CA of ₹ 2130.2 cr. has been sanctioned under AIBP. Further, CA of ₹ 1142.71 cr., ₹ 853.94 cr. and ₹ 962.78 cr. has been released/sanctioned during 2015-16, 2016-17 & 2017-18 (so far) under CADWM programme. Further, funds to the tune of ₹ 5364.16 cr. have been released to Polavaram Project since 2014-15, when it was declared National Project.

Indo-Bhutan River Commission

3506. SHRI MANAS RANJAN BHUNIA: Will the Minister of WATER RESOURCES, RIVER DEVELOPMENT AND GANGA REJUVENATION be pleased to state:

- (a) whether an Indo-Bhutan River Commission exists as on date;
- (b) if not, the reasons for non-existence of the said Commission till date; and
- (c) the details of how Central Government plans to protect Northern part of West Bengal from the devastating floods caused by rivers originating from Bhutan?

THE MINISTER OF STATE IN THE MINISTRY OF WATER RESOURCES, RIVER DEVELOPMENT AND GANGA REJUVENATION (SHRI ARJUN RAM MEGHWAL): (a) to (c) There exists bilateral mechanisms to discuss flood management related matters between India and Bhutan. These include (i) The Joint Group of Experts (JGE) on Flood Management formed by the two governments in 2004 with the objective to identify probable causes and effects of recurring floods and erosion created by rivers originating from the Bhutan to India and to recommend appropriate remedial measures and (ii) The Joint Expert Team (JET) formed in 1979 with the objective to collect and review hydro-meteorological data in respect of flood forecasting for rivers common to India and Bhutan.

Installation of automatic gauge recorders

3507. SHRI RAMKUMAR VERMA: Will the Minister of WATER RESOURCES, RIVER DEVELOPMENT AND GANGA REJUVENATION be pleased to state:

- (a) whether it is a fact that Rajasthan is a major stakeholder in Ravi and Beas river water;